

CA 250/08.

① 26/5/08

Int on 11-08-2006.

Ar
(A.K. Bhatnagar)

9 (5)

AR
Vakalatnama
Filed by
K. K. Swasthya
M. K. Swasthya
05/6/06

11-01-06

LAWYERS ABSTAINED FROM JUDL.
WORK. LIST ON.....FOR.....

0-906 B. O. C.

R

08/09/06

Honble Justice Shri K. K. Swasthya, VC

List revised. None appears on behalf
of the applicant.

O.A is dismissed for non prosecution.

OR
copy dated
08/9/06 prepared
08/9/06

Mr
Vice Chairman

NUJ

Inspection done today
by me.

Signature
27/9/07.

AR
MA 239/07 Recd
Filed Submitted
on 17-10-07
9/10/07